

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:7297

ANSWERED ON:21.05.2012

BAN ON COTTON EXPORTS

Bajwa Shri Partap Singh;Meghe Shri Datta Raghobaji;Rao Shri Nama Nageswara;Rao Shri Sambasiva Rayapati;Shetkar Shri Suresh Kumar;Thamaraiselvan Shri R.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has put quantitative restrictions on the export of cotton bales/yarn;
- (b) if so, the details thereof;
- (c) whether there are demands from various groups/State Governments for lifting the ban/quantitative restrictions on the export of cotton bale/yarn;
- (d) if so, the reaction of the Government thereto;
- (e) the number of export contracts for cotton pending approval of the Directorate General of Foreign Trade; and
- (f) whether the Government has taken cognisance of Indian exporters facing action for damages due to non-export of cotton and if so, the steps taken by the Government to expedite the clearances and hasten the export of cotton?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): No Madam.

(b): Does not arise.

(c) & (d): There is no ban on export of cotton now.

(e) & (f): Approval of Director General of Foreign Trade (DGFT) is not required for registration of contracts. Field offices of the Directorate are authorized to issue the Registration Certificates (RC) for export of cotton after verification of required documents. These are being issued expeditiously.